NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017. AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4441/9/HDB/2017
NAME OF THE COMPANY	Raghu Rama Renewable Energy Ltd
NAME OF THE PETITIONER(S)	Global Coal Ventures Private Limited
NAME OF THE RESPONDENT(S)	Raghu Rama Renewable Energy Ltd
UNDER SECTION	
	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature	
			s 8	2	
				,,	
		2			
			a ×	V-1	
		V			

Counsel for Respondent(s):

Name of th	Name of the Counsel(s)		gnation E-	E-mail & Telephone No.		Signature	
6		1'	-				
				13)	_		
					e e		

ORDER

When the case is called for none appeared for both parties. Post the case on 13.12.2017 for Dismisal.

MEMBER (Technical)

Seshu

MEMBER (Judicial)